

RAJYA SABHA

Thesday, the 9th July, 2019/18th Ashadha, 1941 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

MEMBER SWORN

Shri Lokhandwala Jugalsinh Mathurji (Gujarat)

PAPERS LAID ON THE TABLE

National Monuments Authority Heritage bye-laws of Ministry of Culture

संस्कृति मंत्रालय के राज्य मंत्री; तथा पर्यटन मंत्रालय के राज्य मंत्री (श्री प्रहलाद सिंह पटेल): महोदय, मैं प्राचीन संस्मारक तथा पुरातत्वीय स्थल और अवशेष अधिनियम, 1958 की धारा 20अ की उप धारा (6) के अधीन संस्कृति मंत्रालय के निम्नलिखित धरोहर उप नियमों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:—

1. The National Monuments Authority Heritage bye-laws of Centrally Protected Monument Humayun's tomb-Sunder Nursery-Batashewala group of monuments Bye-laws 2019; and

[Placed in Library. See No. L.T. 412/17/19]

2. The National Monuments Authority Heritage bye-laws of Centrally Protected Monuments Nizamuddin Basti group of monuments Bye-laws 2019.

[Placed in Library. See No. L.T. 270/17/19]

I. Notifications of the Ministry of Power

II. Reports and Accounted of FOR for various years and Report (2017-18) of JERC, Gurugram, Haryana and related papers

III. Memorandum of undertaking between the Government of India and the PFG

THE MINISTER OF STATE OF THE MINISTRY OF POWER; THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY; AND